

## Annexure 7

Name of the corporate Debtor: Aakar Sales Agency Private Limited

Date of Commencement of CIRP: 01st Sep, 2023

List of creditors as on: 07th Nov, 2023

## Operational creditors (Government Dues)

(Amount in INR)

Sr. No.	Name of Creditor	Identification No	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party						% of voting share in CoC
1	State Tax Officer, Dharavi_701, Nodal Division Mumbai-5, Departmental of Goods and Services Tax, Government of Maharashtra, Mumbai	GST-1	25-10-2023	43,51,99,174	43,51,99,174	Loan	No	No	No	0.00%	-	-	-	-	Disputed
2	Dy Commissioner of Income Tax, central Circle 7(1) Mumbai	Income Tax-1	10-10-2023	25,94,49,068	25,94,49,068	Income Tax	No	No	No	0.00%	-	-	-	-	Disputed
3	Sales Tax Officer, MUM-VAT-C-903, Departmental of Sales Tax, Government of Maharashtra, Mumbai	Vat-1	25-10-2023	2,19,13,580	2,19,13,580		No	No	No	0.00%	-	-	-	-	Disputed
			Total	<b>71,65,61,822</b>	<b>71,65,61,822</b>		-	-			-	-	-	-	
				<b>71,65,61,822</b>	<b>71,65,61,822</b>		-	-		<b>0.00%</b>	-	-	-	-	

Note 1: Above three government agencies were contacted based upon records available digitally who submitted their claims. Claims from any other government agencies shall be updated once receive.